



Honourable Shri Justice V. S. Sirpurkar

B.A., LL.B.

1992 - 1997

Justice Vikas Shridhar Sirpurkar born on 22nd August 1946. He was enrolled as Advocate on 22nd July, 1968. He had practiced in Constitutional Civil and Criminal matters more particularly in Criminal matters Appointed Additional Judge of the Bombay High Court from 9th November 1992 and permanent Judge on 14th January, 1994. He was Transferred to the Madras High Court in December, 1997 as Senior Judge & 12th January 2007 Elevated to Supreme Court of India. He was retired on 21st August 2011.